

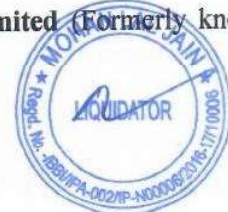
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
PITAMBARA BUSINESS PROMOTIONS PRIVATE LIMITED
(Formerly known as Montage Printpack Sales Private Limited)

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PITAMBARA BUSINESS PROMOTIONS PRIVATE LIMITED (Formerly known as Montage Printpack Sales Private Limited)
2.	Date of incorporation of corporate debtor	29/08/2019
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U51909DL2019PTC354412
5.	Address of the registered office and principal office (if any) of corporate debtor	B-109, G/F, SHOP NO. -7, GALI NO.10, SHASHI GARDEN, MAYUR VIHAR PHASE-I, DELHI East Delhi DL 110091 IN
6.	Date of closure of Insolvency Resolution Process	29-05-2023
7.	Liquidation commencement date of corporate debtor	30-05-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Mohan Lal Jain Registration Number: IBBI/IPA-002/IP-N00006/2016-17/10006
9.	Address and e-mail of the liquidator, as registered with the Board	Address: F-2/28, Sector-15, Rohini, New Delhi, Delhi, 110089 E-Mail: ml_jain@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for correspondence: C/o Sumedha Management Solutions Pvt. Ltd. B1/12, Safdarjung Enclave, 2nd Floor, New Delhi – 110029 Email: cirp.pitambarabppl@gmail.com
11.	Last date for submission of claims	29.06.2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench - III has ordered the commencement of liquidation of the **Pitambara Business Promotions Private Limited** (formerly known as Montage Printpack Sales Private Limited) on **30.05.2023**.

The stakeholders of **Pitambara Business Promotions Private Limited** (Formerly known as



Montage Printpack Sales Private Limited) are hereby called upon to submit their claims with proof on or before 29.06.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



A handwritten signature in blue ink, appearing to read "Mohan Lal Jain".

Mohan Lal Jain
Liquidator

In the matter of Pitambara Business Promotions Private Limited
(formerly known as "Montage Printpack Sales Private Limited")
Reg. No. IBB/I/PA-002/IP-N00006/2016-17/10006

Date: 03.06.2023
Place: New Delhi